

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/166/2022
NAME OF THE COMPANY	Pennar Industries Ltd
NAME OF THE PETITIONER(S)	Trident Infrastructure
NAME OF THE RESPONDENT(S)	Pennar Industries Ltd
UNDER SECTION	9 of IBC

ORDER

Pleadings are completed. For hearing, post on 26.04.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)